

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-24/2003/4284/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,  
District & Sessions Judge,  
Dima Hasao, Haflong.

Dated Guwahati the <sup>th</sup> 17 May, 2024.


Sub: **Station leave permission.**

Ref:- Your letter No. DJ/DH/I-1/2024/1179/Estt., dtd. 10.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from 13.05.2024 to 15.05.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-24/2003/4285/A, dated** , 17-05-2024

Copy to:.

✓. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
